

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.103
IB-105(ND)/2021

IN THE MATTER OF:

National Electric & Construction Co.
Vs.
Unilec Engineers Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 15.07.2021

CORAM:

SHRI P.S.N. PRASAD
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

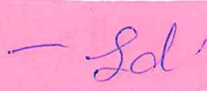
PRESENT:

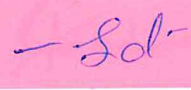
For the Applicant : Mr. Tushar A John, Advocate
For the Respondent :

ORDER

Counsel for the Petitioner is present and perused the paper book, issue notice to the Corporate Debtor returnable after four weeks.

List the matter on 02.09.2021.


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


(P.S.N PRASAD)
MEMBER (JUDICIAL)